

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. 2362
TO BE ANSWERED ON 03.12.2019

Employment for Differently Abled Persons

2362. SHRI HARISH DWIVEDI:
SHRI JAGDAMBIKA PAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) the total number of differently abled people and children in the country, State-wise;
- (b) the total number of differently abled people engaged in gainful employment;
- (c) the total number of differently abled graduates in the country;
- (d) whether the Government is taking steps for the welfare of differently abled citizens including generation of employment opportunities for them; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)

- (a) As per Census 2011, the number of Persons with Disabilities (PwDs) and Children with Disabilities (age group of 0-19 years), State-wise is at Annexure.
- (b) As per Census 2011, there are 98 lakh workers with disabilities.
- (c) As per Census 2011, about 5% of the total population of person with disabilities are graduates and above.
- (d) and (e) The Government enacted Rights of Persons with Disabilities Act, 2016 which provides various rights and entitlements for PwDs. It also provides for not less than 4% reservation in Govt. vacancies for persons with benchmark disabilities (i.e. disability of 40% or more). The Central Government supplements the efforts of the State Govt. through various schemes & programmes for empowerment of PwDs such as:

Deen Dayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to NGOs/voluntary organisations for projects relating to rehabilitation of persons with disabilities, aimed at enabling persons with disabilities to reach their optimal, physical, sensory, intellectual, psychiatric or social functional level.

Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) under which assistance is provided to poor persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential. The scheme also has a provision to provide cochlear implant to eligible children upto 5 years of age at a cost of up to Rs.6.00 lakh per child.

Scholarship schemes under which the Government provides scholarships for students with disabilities (under 18) such as Pre-matric (for classes IX & X), Post-matric (from class XI up to Post Graduate degree/diploma level), Top Class Education (Post graduate degree/diploma in notified Institutes), National Fellowship (M.Phil and Ph.D courses), National Overseas Scholarship (for Overseas education at P.G./Doctorate level).

Skill Development: In March, 2015, Government launched the National Action Plan for Skill Training of persons with disabilities to enhance their scope of employment.

Annexure as referred in reply of part (a) of the Lok Sabha Unstarred Question No. 2362 raised by Shri Harish Dwivedi: Shri Jagdambika Pal for answer on 03.12.2019 regarding "Employment for Differently Abled Persons"

S.No.	State/UT Name	Number of Persons with Disabilities	Number of Children with disabilities (age group of 0-9 years)
1	JAMMU & KASHMIR	361153	101428
2	HIMACHAL PRADESH	155316	31204
3	PUNJAB	654063	173265
4	CHANDIGARH	14796	4071
5	UTTARAKHAND	185272	51872
6	HARYANA	546374	146942
7	NCT OF DELHI	234882	60663
8	RAJASTHAN	1563694	362498
9	UTTAR PRADESH	4157514	1551148
10	BIHAR	2331009	933023
11	SIKKIM	18187	3098
12	ARUNACHAL PRADESH	26734	8438
13	NAGALAND	29631	7740
14	MANIPUR	58547	17896
15	MIZORAM	15160	3748
16	TRIPURA	64346	16509
17	MEGHALAYA	44317	17413
18	ASSAM	480065	134479
19	WEST BENGAL	2017406	548542
20	JHARKHAND	769980	258652
21	ODISHA	1244402	321349
22	CHHATTISGARH	624937	152311
23	MADHYA PRADESH	1551931	463361
24	GUJARAT	1092302	313874
25	DAMAN & DIU	2196	502
26	DADRA & NAGAR HAVELI	3294	1144
27	MAHARASHTRA	2963392	826254
28	ANDHRA PRADESH (Undivided)	2266607	551630
29	KARNATAKA	1324205	389383
30	GOA	33012	6031
31	LAKSHADWEEP	1615	382
32	KERALA	761843	120457
33	TAMIL NADU	1179963	278294
34	PUDUCHERRY	30189	5491
35	ANDAMAN & NICOBAR ISLANDS	6660	1544
Total		26814994	7864636